



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,4th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
86	WP(C)/6907/2022 FIXED	SHAHAJAHAN ALI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
87	WP(C)/6538/2021 B/O	PRABIN CH RABHA AND 43 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. S B LASKAR (R-4,5,6) MR. H A LASKAR (R-4,5,6) MS N KALITA (R-4,5,6) MS D DUTTA (R-4,5,6)
WITH				
88	WP(C)/5518/2021	ADHIR DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
89	WP(C)/5077/2022 WITH LAWAZIMA COURT'S ORDER, B/O	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022

11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022
16)	MRS. B GOGOI	07-11-2022	To	11-11-2022
17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	Cont.Cas(C)/634/2019 B/O	AMBAR ALI Versus AVINASH JOSHI	MR M J QUADIR MR. K MIRA MR. F RAHMAN	MR. S S ROY, GA, ASSAM
MOTION				
43	WP(C)/6917/2022 FIXED	ABDUL KAYUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, APDCL
44	WP(C)/7055/2022 B/O	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
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12)	MR. U SARMA	04-11-2022	To	04-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA), FROM ITEM NOS.1-40),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	FAO/54/2022 B/O	PARISHMITA HAZARIKA AND 2 ORS. Versus PABAN HAZARIKA AND ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI MR K J SAIKIA	MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/3208/2022 in FAO/54/2022	PARISHMITA HAZARIKA AND 2 ORS. Versus PABAN HAZARIKA AND ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI MR K J SAIKIA	MR. N I KHAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
86	WP(C)/6681/2022 FIXED	SADARI TAMULI @ SADARI TAMULY Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, AG
87	WP(C)/6693/2022 BY SLIP	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
88	WP(C)/7008/2022 BY SLIP	ASSAM FORT Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
89	WP(C)/7020/2022 CAVT. NO.12712/022, B/O	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	MR. N BORAH (FOR CAVEATOR) SC, IWT SC, TRANSPORT
90	WP(C)/7053/2022 B/O	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
91	WP(C)/7056/2022 B/O	M/S GERAMARI GAON PANCHAYAT MEEN SAMAABAY SAMITY LTD Versus THE STATE OF ASSAM AND 2 ORS	MS. A TALUKDAR S BORA MS. J DEVI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./2861/2022 FIXED	SYED BABUL DEWAN @ MD. BABUL DEWAN AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MR. M KASHYAP	PP, ASSAM
57	Bail Appln./2916/2022 B/O	GOBINDA NATH @ DHANMONI Versus THE STATE OF ASSAM	MR P BHARDWAJ MR. D J BORAH	PP, ASSAM
58	Bail Appln./2919/2022 B/O	NAJRUL ISLAM @ NAZRUL HOQUE @ NOJRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM MR. A S AHMED	PP, ASSAM
59	Bail Appln./2922/2022 B/O	EUSUP ALI MANDAL @ YUSOB ALI Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
MOTION				
60	Crl.Pet./937/2022 FIXED	BADRUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
61	AB/3252/2022 B/O	SANJAY DAIMARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
ADMISSION				
62	Crl.Pet./984/2022 BY SLIP	MANISH SISODIA Versus THE STATE OF ASSAM AND ANR.	MR. N D BHUYAN MR. A K BHUYAN MR. A A SIKDAR MR A U AHMED MS. H SARMA	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./2612/2022 FIXED	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM

64	Bail Appln./2637/2022 FIXED	SARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
65	Bail Appln./2643/2022 FIXED	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
66	Bail Appln./2649/2022 WITH CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
67	Bail Appln./2659/2022 FIXED	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
68	Bail Appln./2726/2022 FIXED	MOMTAJ ALI @ MOMTA ALI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
69	Bail Appln./2737/2022 FIXED	MANIRUJ JAMAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR N ISLAM	PP, ASSAM
70	Bail Appln./2738/2022 FIXED	BIJU BASUMATARY @ BIJU DAIMARY Versus THE STATE OF ASSAM	MR. N J DUTTA MS S RAJBONGSHI	PP, ASSAM
<u>BAIL HEARING</u>				
71	AB/2639/2022 FIXED	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
72	AB/2761/2022 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
73	AB/3030/2022 FIXED	FOZAL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR R A AHMED MR B ISLAM	PP, ASSAM
74	AB/3047/2022 FIXED	KURBAN ALI AND 24 ORS. Versus THE STATE OF ASSAM	MS. P BORAH	MR. D SARMAH S. J. SAHARIAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	Crl.Pet./1107/2022 B/O	UJIL HOJAISA @ UJIL HOJAI @ ARNOLD Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
51	Crl.Pet./1108/2022 B/O	KALYAN KUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./683/2022 BA 691/2022(D/O), WITH CASE DIARY, FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
53	Bail Appln./2445/2022 WITH CASE DIARY, FIXED	JABIR AHMED LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
54	Bail Appln./2463/2022 FIXED	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
55	Bail Appln./2467/2022 WITH CASE DIARY, FIXED	MAJNU SEKH @ MD MAJNU SEKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,4th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
75	WP(C)/7541/2018 FIXED	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. S CHAUHAN (R5) MR. A R SHOME (R5) MR. B CHOUDHURY(SC, FINANCE) MR A J GHOSH (R5) MR. S CHAUHAN (R5) MR B GOGOI (SC, FINANCE) SC, TAXES
ORDERS				
76	WP(C)/4839/2022 WITH LAWAZIMA COURT'S ORDER, B/O	RAJESH PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
77	WP(C)/5161/2022 WITH LAWAZIMA COURT'S ORDER, B/O	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
HEARING				
78	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R- 1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR
79	WITH WP(C)/6521/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR D S DEKA (R1, R2) SC, GAIL

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
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17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,4th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

62	I.A.(Civil)/3051/2022 FIXED in WP(C)/2975/2014 WITH WP(C)/2975/2014	ABHIJIT DEORI Versus THE OIL INDIA LTD. and 2 ORS	MR. K N CHOUDHURY MR. R M DEKA	SC, OIL
		BASAB DUTTA TALUKDAR and ANR. Versus THE OIL INDIA LTD. and 3 ORS	MR.K N CHOUDHURY MR.J PATOWARY MR.R M DEKA MR.P P MEDHI	MR.S N SARMA SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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16)	MRS. B GOGOI	07-11-2022	To	11-11-2022
17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022



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[For Friday,4th November 2022]

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HONOURABLE MR. JUSTICE A.M. BUJORBARUA AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2233/2022 FIXED	VINOD BIJARNIA Versus THE NARCOTICS CONTROL BUREAU	MR U S BORGHAIN MR. P KAKATI	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
47	Bail Appln./2920/2022 B/O	KRISHNA RAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>MOTION</u>				
48	Crl.Rev.P./525/2022 B/O	AYACHA KHATUN @ AYESHA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
49	Crl.Rev.P./528/2022 B/O	SANKAR PRASAD KUMAR Versus THE STATE OF ASSAM AND ANR	MR. P C DEY MR. M B U AHMED	PP, ASSAM
50	AB/3251/2022 B/O	BASTAB BISWAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
51	AB/3253/2022 B/O	JOSHI NATH SAHA Versus THE STATE OF ASSAM	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
<u>ADMISSION</u>				
52	Crl.Pet./13/2020 B/O	SAHARA BIBI @ SAHARA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. A A R KARIM MR D. CHAKRABORTY	MR. J LASKAR PP, ASSAM
WITH				
53	Crl.Pet./2/2020	MISS SAHARA BIBI @ SAHARA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	MR. J LASKAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
39	Crl.Pet./754/2022 AT 10:30 AM	AFSER KHAN AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
MOTION				
40	AB/3063/2022 FIXED	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
STAY MATTERS				
41	Crl.Rev.P./407/2016 WITH LCR 3 FILES, FIXED	SAMIR DEY Versus PURNIMA DHAR GOYARY	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.I A TALUKDAR MS D DAS MR. M K DAS MS.P BARMAN MS.P MAZUMDAR

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022

18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	MACApp./766/2022 FIXED	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)
	WITH I.A.(Civil)/3164/2022 in MACApp./766/2022	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 18 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	Crl.Pet./361/2020 CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022

18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA MATTERS, FROM ITEM NOS. 41-87), ON THURSDAY AND FRIDAY AFTER PART-I ADMISSIONS AND ORDERS MATTERS ARE OVER, ALONG WITH THE FOLLOWING MATTERS

IF NONE APPEARS FOR THE PETITIONERS IN CRL.REV.P. MATTERS, THE COURT MAY HEAR THOSE MATTERS BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	CRP(IO)/97/2022 P/H, FIXED	NURUN NISSA Versus SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 04/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022
16)	MRS. B GOGOI	07-11-2022	To	11-11-2022
17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022

